

Central Administrative Tribunal, Principal Bench

R.A. No. 276/99 In  
O.A. No. 2126/98

New Delhi this the 25<sup>th</sup> day of January, 2000

Hon'ble Mr. Kuldip Singh, Member (J)

Baby Bai D/o Shri Lachman  
C/o Vinod Kumari Mehra Advocate  
R/o N/56-A, Narain Nagar,  
Laxmi Nager,  
Delhi-92.

Review Applicant

VERSUS

Union of India through

1. The General Manager,  
Northern Railway Baroda House,  
K.G. Marg, New Delhi.
2. The Divisional Railway Manager,  
D.R.M.'s Office,  
Northern Railway,  
New Delhi.
3. The A.D.R.M.  
D.R.M. Office,  
Northern Railway,  
New Delhi.
4. The Divisional Personnel Officer,  
Northern Railway Chelms Ford Road,  
New Delhi. Respondents

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

This RA has been filed by the applicant for review of the order passed in OA No. 2126 of 1998 on 5.11.99.

2. The applicant has tried to reagitate the same issues which she had raised in the OA. All the grounds taken in the RA were considered at great length by the Tribunal while deciding the O.A.

3. After going through the RA and the grounds taken

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therein, I do not find any error apparent on the face of the record which may require review of the order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.

  
(Kuldip Singh)  
Member (J)

Rakesh